

Defective Case Register from 2024-10-18 to 2024-10-18

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMC/31372/2024	DEBASIS TRIPATHY	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-CRLREV/31249/2024	RAJENDRA NARAYAN ROUT	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-WP(C)/44267/2024	HIMANSHU SEKHAR MISHRA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-WP(C)/44260/2024	KUNAL KUMAR SWAIN	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-WP(C)/44266/2024	HIMANSU SEKHAR MISHRA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Neat copy of page 33 to be filed
6	D-ABLAPL/31423/2024	DEEPTIRANJAN JENA	2024-10-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.As per Standing Order No. 03 dated 09.07.2024,the name of the Victim shall not be mentioned in the petition.2. Name of the Lower Court not mentioned in the cause title.3. Occupation of the deponent on affidavit not furnished.4. Paragraph no. not correctly furnished in the petition.
7	D-RSA/44384/2024	SWARUP RANJAN SINGHSAMANT	2024-10-18	16-PETITION/APPEAL NOT IN TIME 1.Period of Delay 74 days 2.NO AFFIDAVIT ON BEHALF OF CO PETITIONERS, (ii)NAME OF FATHER OF DEPONENT BE CORRECTED.
8	D-BLAPL/31247/2024	JAYADEBA BEHERA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-ABLAPL/31394/2024	SUKANTA KUMAR NAYAK (2)	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Date of F.I.R. not mentioned in date of events. Page nos. 8 and 13 not neat.
10	D-WP(C)/44313/2024	RAJENDRA KUMAR MUND	2024-10-18	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. DATE OF ACCEPTANCE NOT STATED
11	D-WP(C)/44346/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. 1. Page No. 22. is not legible.
12	D-WP(C)/44347/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. 1. Page No. 22 is not legible.
13	D-WP(C)/44365/2024	UNMESH CHANDRA JENA	2024-10-18	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
14	D-RVWPET/40545/2024	NIRANJAN LENKA	2024-10-18	Provisional of Law not correctly furnished.
15	D-ABLAPL/31425/2024	JNYANANANDA PANDA	2024-10-18	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
16	D-FAO/44147/2024	SUVEN KUMAR PANI	2024-10-18	1-COURT FEE IS DEFICIENT. 1. Court Fee of Rs. 6/- BE PAID ON IA. 2. LOWER COURT CASE NUMBER APPEARS TO BE WRONG IN PRAYER. 3. SOME PORTIONS IN DECLARATION ARE LEFT BLANK.
17	D-WP(C)/44348/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED. Page No. 22 is not legible.
18	D-ABLAPL/31421/2024	PRASANNA KUMAR MISHRA	2024-10-18	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
19	D-ABLAPL/31427/2024	BYOMAKESH TRIPATHY	2024-10-18	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
20	D-WP(C)/44268/2024	SAROJA KANTA SAMAL	2024-10-18	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
21	D-ABLAPL/31373/2024	UNMESH CHANDRA JENA	2024-10-18	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
22	D-ABLAPL/31384/2024	PRATAP CHANDRA MISHRA	2024-10-18	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
23	D-ABLAPL/31428/2024	JNYANANANDA PANDA	2024-10-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.

				1. Paragraph no. not furnished on declaration
24	D-WA/43825/2024	LALATENDU SAMANTARAY,A.G.A	2024-10-18	In Index,under Annexure -2 case No. wrongly mention.
25	D-WP(C)/44298/2024	ARJUNA CHARANA BEHERA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-WP(C)/44329/2024	PANCHANAN PANIGRAHI	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	D-WA/43764/2024	ACHYUTANANDA ROUTRAY,SR. PANEL COUNSEL	2024-10-18	1. Period of Delay 768 days delay.
28	D- RVWPET/44393/2024	PRASANNA KUMAR MISHRA	2024-10-18	Place after filing of C.copy of impugned order
29	D- RVWPET/44392/2024	MALAYA KETAN BALABANTRAY,A.G.A	2024-10-18	Review may not lie against the order passed by the SAT
30	D- ABLAPL/31392/2024	SARADA PRASAD DASH	2024-10-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.10 not neat and legible.2. Age of the deponent on affidavit not tally with cause title.
31	D- ABLAPL/31430/2024	PRAKASH CHANDRA DASH	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos.12 and 13 not neat and legible.
32	D-WP(C)/44296/2024	PRASANTA KUMAR JENA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D- ABLAPL/31383/2024	RAJAKISHORE SAHOO	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D- ABLAPL/31399/2024	JNYANANANDA PANDA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. G.R case no. not mentioned in petition.Provision of law not properly mentioned.
35	D- BLAPL/31358/2024	LAXMINARAYAN PATEL	2024-10-18	1. As per Index, Annexure-2 not described in the petition.2. Page no.7 not legible.3.Rejection order in Special 2(a) CC Case No.14 of 2024 under Annexure-2 not tally with cause title and para-1 of the petition.
36	D- ABLAPL/31431/2024	RAMESH CHANDRA MAHARANA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

37	D-ABLAPL/31432/2024	MANAS PATI	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
38	D-WP(C)/44335/2024	SATYA RANJAN PATI	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
39	D-BLAPL/31438/2024	ASIT KUMAR JENA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-WA/43062/2024	BIPLAB MOHANTY, A.G.A.	2024-10-18	In Index,Annexure-2 , Case No. is wrongly mention.
41	D-BLAPL/29858/2024	ASIT KUMAR JENA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page42 not page marked.
42	D-BLAPL/31436/2024	GYANEDRA KUMAR TRIPATHY	2024-10-18	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. . Occupation of the deponent on affidavit not furnished.
43	D-ABLAPL/31437/2024	ASIT KUMAR JENA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Index not properly page marked.
44	D-WA/43915/2024	SOURAV DAS	2024-10-18	1) Being aggrieved not furnished. 2) In prayer (page No.20) date of impugned order wrongly furnished.
45	D-BLAPL/31390/2024	DIBYA JYOTI SAHOO	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Coding sheet not signed by filing advocate.
46	D-BLAPL/31403/2024	LAXMINARAYAN PATEL	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-BLAPL/31405/2024	LAXMINARAYAN PATEL	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-ABLAPL/31433/2024	SUKANTA KUMAR NAYAK (2)	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos.12,13,20 , 21 not neat and legible.
49	D-WA/43848/2024	GYANA RANJAN SETHI	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

50	D-BLAPL/31408/2024	LAXMINARAYAN PATEL	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-ABLAPL/31439/2024	GOURI MOHAN RATH	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-WA/43863/2024	BIPLAB MOHANTY, A.G.A.	2024-10-18	Wrongly mention the Case No.in Being aggrieved page No 6.
53	D-BLAPL/31415/2024	TIRTH KUMAR SAHU	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. . Date not mentioned in the List of Dates and Events.
54	D-WP(C)/44373/2024	RAJAKISHORE SAHOO	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
55	D-BLAPL/31376/2024	UNMESH CHANDRA JENA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no. 37 not in order.
56	D-ABLAPL/31442/2024	BIJAY KUMAR MOHANTY	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
57	D-ABLAPL/31401/2024	TIRTH KUMAR SAHU	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 12 not neat.
58	D-BLAPL/31417/2024	PRAVAT KUMAR NAYAK	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
59	D-CRLMC/31232/2024	RAKESH BEHERA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos. 11,12,31, 48 not legible.
60	D-ABLAPL/31416/2024	BYOMAKESH TRIPATHY	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-ABLAPL/31420/2024	BYOMAKESH TRIPATHY	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	D-BLAPL/31434/2024	ASIT KUMAR JENA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

63	D-BLAPL/31435/2024	ASIT KUMAR JENA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-ABLAPL/31397/2024	BIDESHI KUMAR GHADEI	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
65	D-BLAPL/31400/2024	JAJATI KESHARI KHUNTIA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
66	D-ABLAPL/31409/2024	PRANAB RANJAN CHHATOI	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-ABLAPL/31410/2024	DAYANIDHI MISHRA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-ABLAPL/31412/2024	PRANAB RANJAN CHHATOI	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-BLAPL/31404/2024	PRASANT KUMAR SAHOO	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	D-BLAPL/31379/2024	UNMESH CHANDRA JENA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Provision of law not correct.
71	D-BLAPL/31414/2024	RAMESH CHANDRA MAHARANA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. P.S.Case No.34 of 2024 under Annexure-1 not tally with para-1 of the petition.
72	D-WP(C)/44201/2024	ABHILASH MISHRA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
73	D-ABLAPL/31429/2024	SIDDHARTH PRASAD MISHRA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-ABLAPL/31411/2024	PRADEEP KUMAR DAS	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.
75	D-BLAPL/31395/2024	DIBYAJYOTI SAHOO	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
76	D-BLAPL/31398/2024	DIBYA JYOTI SAHOO	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-CRLMC/31237/2024	BHABANI SHANKAR DASPARIDA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1. G.R. case words not mentioned in prayer of the petition.
78	D-CRLREV/31418/2024	DEVASHIS PANDA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
79	D-WP(C)/44198/2024	BISWABHUSAN BISWAL	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-CRLMC/31257/2024	PRASANTA KUMAR SAHOO	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. G.R. case number and Lower court not mentioned in prayer of the petition.
81	D-BLAPL/31385/2024	TIRTH KUMAR SAHU	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Declaration column not mentioned.
82	D-CRLMC/31264/2024	BHARAT BHUSAN ROUTRAY	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
83	D-CRLMC/31272/2024	ASUTOSH TRIPATHY	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
84	D-CRLMC/31346/2024	PRASANNA KUMAR MISHRA	2024-10-18	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
85	D-WP(C)/44244/2024	UMA CHARAN MISHRA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	D-WP(C)/44199/2024	ABHILASH MISHRA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WP(C)/44203/2024	ASHIT KUMAR DASH	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-WP(C)/44169/2024	PRAVASH CHANDRA JENA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Legible copy of page-50,58 , 63 to be filed.
89	D-WP(C)/44237/2024	GOPINATH SETHI	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-WP(C)/44238/2024	GOPINATH SETHI	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D-WP(C)/44204/2024	ABHILASH MISHRA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-WP(C)/44205/2024	SANJIB KUMAR BHANJADEO	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	D-WP(C)/44246/2024	UMA CHARAN MISHRA	2024-10-18	Paragraphs of writ petition not correctly numbered.

94	D-WP(C)/44251/2024	SATYAJIT MOHAPATRA (2)	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.The name of the opp.parties not correctly furnished in Vakaltnama.2.Legible copy of page-13 to be filed.
95	D-WP(C)/44239/2024	KAJAL SAHOO	2024-10-18	Copy not served on S.C.(C.T. AND G.S.T.)
96	D-WP(C)/44258/2024	PRABODHA CHANDRA NAYAK	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D-WP(C)/44235/2024	SANJIB MOHANTY	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexures-1,2 , 6 in Book marks index and index of writ petition not correctly page marked.
98	D-WP(C)/44195/2024	ABHILASH MISHRA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-WP(C)/44236/2024	SANJIB MOHANTY	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraphs of writ petition is not correctly numbered.
100	D-WP(C)/44257/2024	SURESH CHANDRA PRADHAN	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Legible copy of page-8 to be filed.
101	D-WP(C)/44350/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page No.22 is not legible.
102	D-WP(C)/44249/2024	KAJAL SAHOO	2024-10-18	Copy not served on S.C.(C.T. AND G.S.T.)
103	D-WP(C)/44302/2024	AMIYA RANJAN SETHY	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-WP(C)/44242/2024	KAJAL SAHOO	2024-10-18	Copy not served on S.C.(C.T. AND G.S.T.)
105	D-WP(C)/44259/2024	PABITRA KUMAR NAYAK	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Annexure-2 not exhibited.2.Synopsis and date charts are not alphabetically page marked.
106	D-WP(C)/44343/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 and 22 not neat.

107	D-WP(C)/44349/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page No.22 is not legible.
108	D-SAO/44134/2024	SUMIT KUMAR MOHANTY	2024-10-18	correct nomenclature is FAO.
109	D-WP(C)/44351/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page No.22 is not legible.
110	D-RSA/44341/2024	SAROJANANDA MISHRA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.Court Fee NOT PAID SYNOPSIS,DATE CHART,GOOD GROUND CERTIFICATE, and PG.1 TO 5 FILED WITHOUT SIGNATURE.(ii)FURTHER SR SHALL BE MADE AFTER COURT FEES IS PAID.
111	D-RSA/44271/2024	SUSANTA KUMAR DASH	2024-10-18	Code NOT INDICATED
112	D-WP(C)/44353/2024	SANJIB KUMAR BHANJADEO	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page No 23 is not legible.
113	D-WP(C)/44337/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 and 22 not neat.
114	D-WP(C)/44354/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page no.22. is not legible.
115	D-WP(C)/44336/2024	ADWAITA PRASAD SAHOO	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the petitioner mentioned in the cause title not tally to the age mentioned in the affidavit.
116	D-WP(C)/44356/2024	SUSANTA KUMAR BARAL	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
117	D-CRP/44170/2024	RUPESH KUMAR KANUNGO	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Court Fee DEFICIT COURT FEE OF Rs.39 BE PAID 2.Copy of Trial Court Judgement / Order XEROX COPY FILED-AUTHENTICATED COPY BE FILED.

				3.OP NO.2 NOT REPRESENTED. 4. DATE OF DISPOSAL OF IMPUGNED ORDER SEEMS TO BE WRONG IN THE PRAYER 5. PG.23 NOT FILED. 6. FURTHER SR SHALL BE MADE AFTER DEFECT NO.2 IS REMOVED. 7. ANX.2 NOT FILED.
118	D-WP(C)/44312/2024	ARUN KUMAR ROUT	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
119	D-WP(C)/44184/2024	GYANENDRA CHANDRA SWAIN	2024-10-18	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 and 15 not legible.
120	D-WP(C)/44344/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 and 22 not neat.
121	D-WP(C)/44316/2024	PRADEEP KUMAR DAS	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 15 and 16 not legible.
122	D-FAO/44311/2024	AMIYA KUMAR MOHANTY	2024-10-18	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 1 DAY. 2.Court Fee D.C.FEE OF Rs.6/- BE PAID. 3.LOGO IS WANTING.
123	D-WP(C)/44345/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page No.22 is not legible.
124	D-CRLMC/31280/2024	ASUTOSH TRIPATHY	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Deponent not executed in V. nama.
125	D-WP(C)/44326/2024	BHARATI DASH	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D-WP(C)/44339/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 and 22 not neat.

127	D-CRLMC/31274/2024	MANAS KUMAR CHAND	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. age of the petitioner in cause title not tally with affidavit.
128	D-WP(C)/44340/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 21 and 22 not neat.
129	D-CRLREV/31019/2024	JANAKI KANTA MAHAPATRA	2024-10-18	1.Appellate Court Judgement Rs 16.50 paise not paid
130	D-WP(C)/44342/2024	AKASH ACHARYA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 21 and 22 not neat.
131	D-CRLMC/31320/2024	ARJUNA CHARANA BEHERA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the lower court not correctly furnished in prayer of the I.A. petition. 2.Date of order and G.R. case number not mentioned in prayer of the petition.
132	D-CRLREV/31063/2024	ADITI HOTA	2024-10-18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit not proper
133	D-WP(C)/44306/2024	SUSANTA SEKHAR MOHAPATRA	2024-10-18	23-NOMENCLATURE NOT CORRECTLY FURNISHED . NOMENCLATURE OF THIS CASE MAY BE CRLMP
134	D-RSA/43803/2024	ARUN KUMAR MISHRA 2	2024-10-18	8-CAUSE TITLE NOT IN ORDER. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Status of appellant appears to be incorrect as there is no deft.no.8 in the suit. 2. XEROX COPY C. COPY FILED-AUTHENTICATED COPY BE FILED. 3. FURTHER SR SHALL BE MADE AFTER FILLING C.COPY.

135	D- ABLAPL/31422/2024	BYOMAKESH TRIPATHY	2024-10- 18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
136	D- ABLAPL/31424/2024	SATYA RANJAN MULIA	2024-10- 18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
137	D- CRLMC/31343/2024	PABITRA KUMAR NAYAK	2024-10- 18	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Fathers name in affidavit not tally with declaration. 2. Page nos 11 to 13 and 24 not legible.3. Name of the appellant not correctly mentioned in V.nama. 4. Age of the appellant not mentioned in V.nama

DEFECTIVE REPORT LIST				
DEFECTIVE REPORT OF 18-10-2024 (CASES FILED BEFORE 2024)				
Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.